

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Refoms and effective monitoring of Litigation in Union territory of  
Jammu and Kashmir-Appointment of Officer in charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 3732-JK (LD ) of 2022**  
**DATED:- 14 - 06 - 2022**

Sanction is hereby accorded to the appointment of Officer's of Mining Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each pending including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.


**By order of Government of Jammu and Kashmir.**

Sd/-  
(Achal Sethi)  
Secretary to Government,  
Dated:- 14 - 06 - 2022

No:-LAW-OIC/179/ 2022

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, Mining Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
(Khursheed Ahmad Bhat)  
Additional Secretary to Government

Annexure to the Government Order No.3732 -JK(LD) of 2022 dated 14.06.2022

Title of the case	OIC
CCP(S) No. 100/2021 in WP(C)No. 1310/2020 titled Inhabitants of Village Chak Jaralan Nallah Vs Mr. Ranjan Parkash and ors	Mr. Mohammad Naseeb JKAS, District Mineral Officer, Rajouri
WP(C) No. —/2022 titled Mangal Singh vs UT of J&K and Ors	

